

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 256 of 2020 (SZ)**

Tribunal on its own motion – SUO MOTU

... APPLICANT

Vs

Union of India and Ors.

... RESPONDENTS

**REPORT FILED BY THE 11<sup>th</sup> RESPONDENT (NCTPS)**



**M VIJAYA MEHANATH  
Counsel for 11<sup>th</sup> Respondent**

**74, Sukh Sagar, Marshall's Road, Egmore,  
Chennai – 600 008.**

**Ph – 99940 38238**

**Email : vijay.mehanath@gmail.com**

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**Original Application No. 256 of 2020 (SZ)**

**IN THE MATTER OF**

Tribunal on its own motion- SUO MOTU  
Based on The News item in News Desk  
Magazine Dated 11.11.2020, Air Pollution  
and Industries, "These Six Industries in  
North Chennai are polluting the air for  
more than half the year, the North Chennai  
Thermal Power Station alone Ennore Port."

**... Applicant.**

**Versus**

1. Union of India,  
Ministry of Environment, Forest and Climate Change,  
Rep. by its Secretary,  
Indira Paryavaran Bhavan,  
Jorbagh Road, New Delhi - 100 003.
2. The Chief Secretary to Govt. of Tamil Nadu  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu - 600009
3. The Secretary to Govt. of Tamil Nadu,  
Department of Environment,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu - 600009
4. The principal Secretary to Govt. of Tamil Nadu,  
Industries Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu - 600009
5. Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu - 600009
6. Principal Secretary to Government,  
Health and Family Welfare Department,  
Secretariat, Chennai 600 009.

*Armanimolada*  
09/09/22

CHIEF ENGINEER  
NORTH CHENNAI THERMAL POWER STATION  
TNEB, CHENNAI-600 120.

7. The Chairman,  
Central Pollution Control Board (CPCB),  
Parivesh Bhawan, East Arjun Nagar,  
Shahdara, Delhi 110 032.
8. The Chairman, Tamil Nadu Pollution Control Board (TNPCB),  
No.76, Anna Salai, Guindy,  
Chennai, Tamil Nadu - 600032
9. The Greater Chennai Corporation,  
Rep. by its Commissioner,  
Ripon Building, Chennai - 600 003.
10. The District Collector,  
Chennai District,  
District Collectorate Office,  
No. 62, Rajaji Salai,  
4th Floor, Chennai 600 001.
11. North Chennai Thermal Power Station,  
Rep. by its Chairman cum Managing Director (TANGEDCO),  
Attpattu Main Road, Thiruvallur District,  
Athipattu, Tamil Nadu 600 120.
12. NTPC Tamil Nadu Energy Company Limited (NTECL),  
Rep. by its General manager (TS),  
Vallur Thermal Power Project,  
P.O: VellivoyalChavadi, Ponneri Taluk,  
Thiruvallur District, Chennai 600 103.
13. Chennai Petroleum Corporation Limited (CPCL),  
Rep. by its Managing Director,  
New No. 536, Anna Salai,  
Teynampet Chennai 600018.
14. Tamil Nadu Petro Products Limited (TPL),  
Rep. by its Chairperson  
Manali Express Highway, Manali,  
Chennai 600 068, India
15. Manali Petrochemicals Limited (MPL),  
Rep. by its Chairman, SPIC House,  
VI Floor, No. 88 Mount Road,  
Guindy, Chennai 600 032.
16. Madras Fertilizers Limited (MFL),  
Rep by its Chairman & Managing Director,  
SH 104, Harikrishna Puram, Manali,  
Chennai, Tamil Nadu 600 068.

... Respondents

*G. Mani Mohan*  
09/09/22

CHIEF ENGINEER  
NORTH CHENNAI THERMAL POWER STATION  
TNEB, CHENNAI-600 120.

## REPORT FILED BY THE 11<sup>th</sup> RESPONDENT

I,G.MANIMEKALAI, Daughter of V.Gopal, aged 56 years, residing at U1 Vallur Camp, working as Chief Engineer, North Chennai Thermal Power Station-1, Chennai-600120, do hereby solemnly affirm and sincerely state as follows:

1. I state that I am the Chief Engineer of Tamil Nadu Generation and Distribution Corporation (TANGEDCO), North Chennai Thermal Power Station-1, representing the 11<sup>th</sup> Respondent herein and as such I am well acquainted with the facts of the case from the records and I am authorized to file this Reply Statement on behalf of the 11<sup>th</sup> Respondent.
2. It is submitted that this Hon'ble Tribunal by order dated 23.08.2022 was pleased to pass the following directions:

" .....

4. *Under the above circumstances, we direct the State Pollution Control Board and the Central Pollution Control Board to file a detailed report regarding the number and nature of industries in that particular area, what is the nature of pollution control mechanism that is being adopted by them and whether it is being calibrated from time to time, so as to meet the situation of stack emissions and also other compliance of conditions imposed either in the environmental clearance or consent granted. They are also directed to mention in the report as to what is the methodology adopted by them whenever industrial units are applying for expansion of their production capacity and what is the nature of additional pollution control mechanism that is being provided by them to be complied by the units and whether any periodical inspection is being done by them to monitor as to whether those pollution control mechanisms are in operation and in conformity with the standard provided, if not what is the nature of action taken by them during the period of time. They must also explain in the report if they get an email regarding the exceedences of the standard provided, then what is the nature of action taken by them against such industries.*

5. *In the meantime the industries who have been impleaded in the case are also directed to file the nature of pollution control mechanism provided, the age of such mechanism provided and whether any steps have been taken by them for calibrating the same or upgrading the same with the advance technology, so as to strengthen the pollution control mechanism to control pollution that is likely to be caused on account of their operation."*

G. Manimekalai  
09/9/22

CHIEF ENGINEER  
NORTH CHENNAI THERMAL POWER STATION  
TNEB, CHENNAI-600 120



inspection of collecting electrodes, emitting electrodes, rapping mechanism and other internals for any defects and the same is being attended.

d. Once in every 6<sup>th</sup> year, capital overhaul also being carried out.

4. Further, during 2014 to 2017, the ESP Collecting Electrode & Emitting Electrodes were completely replaced as follows.

5. It is further stated that apart from the above, the latest

YEAR	FIELD	NO OF COLLECTING PLATE REPLACED	NO OF EMITTING COIL REPLACED	PERIOD OF WORK	
<b>UNIT-I</b>					
2015-16	1C	130	1440	14.09.15	28.09.15
2015-16	1D	135	1440	14.09.15	28.09.15
2016-17	1A	120	1440	26.08.16	21.09.16
2016-17	1B	120	1440	26.08.16	21.09.16
<b>UNIT-II</b>					
2014-15	1C	130	1440	26.12.14	10.01.15
2014-15	1D	135	1440	26.12.14	10.01.15
2015-16	2C	120	1440	25.12.15	14.01.16
2015-16	2D	120	1440	25.12.15	14.01.16
2015-16	1A	130	1440	23.12.15	14.01.16
2015-16	1B	130	1440	23.12.15	14.01.16
2016-17	2A	120	1440	08.12.16	21.01.17
2016-17	2B	120	1440	08.12.16	21.01.17
<b>UNIT-III</b>					
2014-15	2C	130	1440	01.09.14	24.09.14
2014-15	2D	135	1440	02.09.14	24.09.14
2015-16	1C	130	1440	26.08.15	16.09.15
2015-16	1D	130	1440	26.08.15	16.09.15
2016-17	1A	120	1440	04.08.16	18.08.16
2016-17	1B	120	1440	04.08.16	18.08.16

*G. M. Muralidhar*  
09/12/22

CHIEF ENGINEER

NORTH CHENNAI THERMAL POWER STATION  
TNEB, CHENNAI-600 120.

technology such as ARECA 2 Electronic Controllers have been installed for better performance in terms of Ash collection.

6. It is submitted that it is now proposed for ESP augmentation and schedule has been arrived after considering the time required for study, design and Engineering of ESP augmentation, lead time for procurement of materials and obtaining planned shutdown by considering the power demand, grid position and execution time.

Description	Time Schedule		
	Unit -I	Unit-II	Unit-III
Engaging Consultant to study ESP performance. (Involves Budgetary offer, estimation, tendering and fixing a consultant to study efficiency of ESP)	2022-23		
Planning, getting budget allocation, estimation, Procurement and execution of augmentation of ESP in Units Overhaul.	2023-24	2024-25	2025-26

7. Apart from the above, the analyzers installed in online continue stack emission monitoring system in all the three-unit stacks are being calibrated periodically with standard test samples.

For the reasons stated above, I humbly pray that that this Hon'ble Tribunal may be pleased accept the present report and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice.

Dated at Chennai on this the 09 day of September 2022.

**11<sup>th</sup> RESPONDENT**

*A. Monmelaif*  
09/9/22

CHIEF ENGINEER  
NORTH CHENNAI THERMAL POWER STATION  
TNEB, CHENNAI-600 120.

## VERIFICATION

I, G.MANIMEKALAI, Daughter of V.Gopal, aged 56 years, having address at U1, Vallur Camp, North Chennai Thermal Power Station-1 Chennai 600120, do hereby verify that the contents of the above paragraph are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 09 day of September 2022.

**11<sup>th</sup> RESPONDENT**

*G. Manimekalai*

*09/9/22*

CHIEF ENGINEER  
NORTH CHENNAI THERMAL POWER STATION  
THIRU. CHENNAI 600 120